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we increase the time by two hours. If it is finished before that...

(Interruptions)

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): The business will continue till the discussion is over...(Interruptions)

MR. DEPUTY SPEAKER: Yes, you want to say something.

(Interruptions)

MR. DEPUTY SPEAKER: Two suggestion have come.

Discussion can be continued today or it can be postponed for tomorrow. What do you want?

THE MINISTER OF EXTERNAL AFFAIRS (I.K. GUJRAL): We can discuss it tomorrow.

SEVERAL HON. MEMBERS: Yes, please continue it tomorrow.

MR. DEPUTY SPEAKER: Shri George Fernandes you may continue tomorrow.

(Interruptions)

18.01 hrs.

MOTION RE: CONTEMPT OF THE HOUSE BY A PERSON FROM THE PUBLIC GALLERY

[English]

MR. DEPUTY-SPEAKER: As the House is aware, at about 1155 hours today, a visitor calling himself Hansa Dutt Joshi, son of Shri Purnanand Joshi attempted to shout slogans from the Visitors' Gallery. The Security Officers took him into custody immediately and interrogated him. The visitor has made a statement and expressed regrets for his action.

I bring it to the notice of the House for such action as the House may deem fit.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, I beg to move :

"That this House resolves that the person calling himself Hansa Dutt Joshi, son of Shri Purnanand Joshi who attempted to shout slogans at about 1155 hours today and whom the Security Officers took into custody

immediately, has committed a grave offence and is quilty of the contempt of the House.

This House further resolves that he be let off with a stern warning on the rising of the House today."

MR. DEPUTY-SPEAKER: Motion moved:

"That this House resolves that the person calling himself Hansa Dutt Joshi, son of Shri Purnanand Joshi who attempted to shout slogans at about 1155 hours today and whom the Security Officers took into custody immediately, has committed a grave offence and is guilty of the contempt of the House.

This House further resolves that he be let off with a stern warning on the rising of the House today."

DR. ASIM BALA (Navadwip): How did he get the Visitor's Pass? We want to know from the Minister of Parliamentary Affairs about it...(Interruptions).

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Deputy Speaker, I support the motion moved by the Parliamentary Affairs Minister. I think this punishment is enough. Let us hope such incidents would not take place in future...(Interruptions)

[English]

MR. DEPUTY-SPEAKER: The question is:

"That this House resolves that the person calling himself Hansa Dutt Joshi, son of Shri Purnanand Joshi who attempted to shout slogans at about 1155 hours today and whom the Security Officers took into custody immediately, has committed a grave offence and is guilty of the contempt of the House.

This House further resolves that he be let off with a stern warning on the rising of the House today."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now the House stands adjourned to meet again on August 1, 1996.

18.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, August 1, 1996/Sravana 10, 1918 (Saka).